

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Trump Impex Private Limited Date of Commencement of Liquidation: 21-03-2023; List of Stakeholders as on Date: 22-07-2023; Name of IP: Mr. Atul Tansukhlal Mehta; Process Number: 1; Last 5 digit of registration number: 11670

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				55000				NA
2	Liquidation costs incurred till date				827326				NA
3	Secured financial creditors	3	984881989	3	983301385		1580603		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	3	530366799	3	530366799				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)		490552478					490552478	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		6	2005801266	6	1514550510	0	1580603	490552478	